

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2015 &
IA No.132 of 2015**

Dated: 27th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Paschim Gujarat Vij Co. Ltd.
Versus**

...Appellant(s)

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans
Mr. S.R. Pandey (Rep.) for R.1

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder.
He may file the same on or before 14.12.2015 after serving copy on the other
side.

List the matter on **21.01.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**